## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

(IB)-443 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: M/s. Paradise Constructions Vs. Quality Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION **SIGNATURE** 

For the Petitioner (s) : None

For the Respondent (s) : Mr. Sudhanshu Batra, Sr. Advocate with

Mr. Arvind Gupta, Mr. Prashant Bhardwaj and

Mr. Aditya Mishra, Advocates

## ORDER

Reserved for Orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)